

**List of Creditors****Secured financial creditors (other than financial creditors belonging to any class of creditors)**

Secured Financial Creditors (Amount in Rupees) in Form C						
Sr. No.	Name	Amount claimed	Admitted Amount	Amount Not Admitted	Voting Share (%)	Security Interest & Remarks
1	M/s. Globe Fincap Limited	136972581.16	136972581.16	0.00	3.68	Exclusive charge by the way of Mortgage of the Property bearing Non-Agricultural Land admeasuring 0.81 Hectares (2 Acres), Khasra No.41, Patwari Holka No.81, situated at Village & Mouza-Jangeshwar, Tahsil-Nagpur (Rural), District - Nagpur owned by M/s. Jaldi Traders & Commerce House Pvt Ltd.
2	M/s. IFCI Venture Capital Funds Limited	325222050.00	313020479.17	12201570.83	8.40	Exclusive charge on the land under Survey No.132 & 133 admeasuring 10 acres situated at Solipur Village, Farroqnagar Mandal, Shadnagar Taluk, Mahaboobnagar District owned by M/s. Jaldi Traders & Commerce House Pvt Ltd. CD filed Civil Suit No.52485/2016 against IFCIVCFL in District Court, Saket which is subjudice.
3	M/s. REC Limited	2174643863.00	2174643863.00	0.00	58.39	First Charge by way of equitable mortgage of the project site admeasuring 8.62 acres situated at Kadiri Kuntlapalli, Anantapur District, Andhra Pradesh. First charge by way of hypothecation of the moveable project assets including plant and machinery, equipment etc. Pledge of 53,85,000 shares by pledgor (Sun Volt Energy Pvt Ltd) Personal guarantee of Mr. M.K. Agarwal Assignment of project documents / contracts. Pledge of shares held by the Corporate Debtor in M/s. Gati Infrastructure Pvt Ltd.
4.	UCO Bank	558240528.72	558240528.72	0.00	15.00	Secured by pari passu Mortgage of immovable properties, pari passu Hypothecation of moveable properties etc. of M/s Gati Infrastructure Pvt Ltd. Secured by pari passu pledge of shares held by the Corporate Debtor in GIPL. Secured by the Corporate Guarantee of the Corporate Debtor
<b>Total [A]</b>		<b>3195079022.88</b>	<b>3182877452.05</b>	<b>12201570.83</b>	<b>85.47</b>	

Financial Creditor - Related Party – Secured (Amount in Rupees) in Form C					
Sr. No.	Name	Amount claimed	Admissible Amount	Amount Not Admitted	Security Interest & Remarks
1	M/s. SREI Infrastructure Finance Limited	610029089.00	432416082.05	177613006.95	Secured - Pledge of 3,28,86,045 shares of CD belonging to M/s. Gati Limited; Second Charge of all assets of the CD excluding the assets of 1MW Solar Power Project; Subservient charges over assets of the subsidiary companies - Gati Infrastructure Pvt Ltd., Gati Infrastructure Bhasmey Power Ltd and First Charge on immovable properties of Gati Infrastructure Sada Mangder Power Pvt Ltd; Subservient pledge of shares held in subsidiary companies.
	Total [B]	610029089.00	432416082.05	177613006.95	
	Total [A]	3195079022.88	3182877452.05	12201570.83	
	Secured Creditors	3805108111.88	3615293534.10	189814577.78	



*T.V.L. Narasimha Rao*

T.V.L. Narasimha Rao,  
Resolution Professional  
For M/s. Amrit Jal Ventures Pvt Ltd